191 Taxation Laws (Amdt) Bill (Sc Rep.)

[Shri K. R. Ganesh]

the 5th February, 1972, under section 14A of the Ameraît Act, 1934, together with an explanatory Note. [Placed in Library. See No. LT- 1449/72.]

COMMITTEE ON PUBLIC UNDERTAKINGS

NINTH REPORT

SHRI M. B. RANA (Broach): I beg to present the Ninth Report of the Committee on Public Undertakings regarding action taken by Government on the recommendations contained in their Sixty-seventh Report (Fourth Lok Sabha) on Production Management in Public Undertakings.

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TAXATION LAWS (AMENDMENT) BILL

EXTENSION OF TIME FOR PRESENTATION OF SULECT COMMITTEE REPORT

SHRI PILOO MODY (Godhra) : I beg to move :

"That this House do further extend the time for the presentation of the Report of the Select Committee on the Bill further to amend the Income-tax Act, 1961, the Wealth-tax Act, 1957, and the Gift-tax Act, 1958 upto the 10th May 1972."

AN HON. MEMBER : 10th May !

MR. SPEAKER : Mr Piloo Mody seldom asks for anything. We should agree to it.

SHRI ATAL BIHARI VAJPAYEE (Gwalior) : I doubt if the work of the Committee will be completed by 10th May. How can they meet during the Session ?

SHRI G. VISWANATHAN (Wandiwash): It is better we extend the time further. SHRI ATAL BIHARI VAJPAYEE : Have more time

MR. SPEAKER : Let us believe them.

SHR1 G. VISWANATHAN : Let him give an assurance.

MR. SPEAKER : The question is :

"That this House do further extend the time for the presentation of the Report of the Select Committee on the Bill further to amend the Income-tax Act, 1961, the Wealth-tax Act, 1957 and the Gift-tax Act, 1958 upto the 10th May, 1972."

The motion was adopted

12 22 hrs.

COMMITTEE ON THE CONDUCT OF A MEMBER DURING PRESIDENT'S ADDRESS

EXTENSION OF TIME FOR PRESENTATION OF REPORT

SHRI R. D. BHANDARE (Bombay Central): I beg to move :

"That this House do further extend the time for the presentation of the Report of the Committee on the Conduct of a Member during President's Address on guidelines for Members on the occasion of the President's Address to Members of Parliament, upto the 15th April, 1972."

SHRI PILOO MODY (Godhra): One clarification, Sir. Which President's Address ?

SHRI S. M. BANERJEE (Kanpur) : Sir, I am not against this motion for extension of time. But 1 only want that till the Committee submits its report, there should be no President's Address. 193 Comm. on Conduct of PHALGUNA 27, 1893 (SAKA) Rly. Budget, 1972-73- 194 Members during President's Add. (Rep.)

SHRI PILOO MODY: Which President's Address is he referring to ?

MR. SPEAKER : I think I made the observation that they should take note of the recent one also.

SHRI PILOO MODY : Then, it will take another year.

SHRI N. K. P. SALVE (Betul) : Certain delicate constitutio nal questions are involved.

MR. SPEAKER : They want time upto 15th April 1972. So, they must be shout it. If we believed you, then we should believe them also.

SHRI PILOO MODY : No. Sir. This is about the last President's Address. For the one that happened only a few days ago, they want another year.

MR. SPEAKER : I made a reference to it with certain observations in which I happened to mention also that the Committee is seized of the previous one and I hope they will also consider the recent one because the previous one was by only two individuals. This was by a group or party.

SHRI S. M. BANERJEE : Can they consider it suo motu?

MR. SPEAKER : I think we had the consensus over it. When I made that observation, there was a consensus of the House over it and I repeat it again.

Now, the question is :

"That this House do further extend the time for the presentation of the Report of the Committee on the Conduct of a Member during President's Address on guidelines for Members on the occasion of the President's Address to Members of Parliament, upto the 15th April, 1972."

The motion was adopted.

General Discussion

RAILWAY BUDGET, 1972-73-GENERAL DISCUSSION

MR. SPEAKER : Now, we take up General Discussion on Railway Budget. Mr. Mohammad Ismail.

श्री मोहम्मद इत्माइस (बैरकपूर) : अध्यक्ष महोदय, रेलवे बजट के जनरल डिस्कशन के मौके पर मैं हाउस के सामने चंद एक प्वाइंट मैंशन करता है।

पहली बात तो मैं यह कहना चाहुँगा कि हमारे रेलवे मिनिस्टर ने अभी उस रोज रेलवे बजट पेश करते हुए इंडियन रेलवेज के ऐडमिनिस्टेशन और उनकी एकोनामी की एक रोजी पिक्चर पेंट करने की नाकामयाव कोशिश की है। अब यहाँ इस बारे में दो तीन सवाल उठते हैं। पहला सवाल तो यह है कि हमारी रेलवेजुजो कि एक पब्लिक सैक्टर है उसमें कुल कितना रुपया लगा है। रेलवेज में ऐक्चूअल बैल्यू आफ इनवैस्टमैंट्स को एसैस करने के लिए कोई कोशिश नहीं की गई है ताकि हम लोग इसे आसानी से समझ सकें कि इतना मूलधन है इसका और इतना चर्च होगा लेकिन रेलवेज एक ऐसी जगह है जहां पर कोई इसका पता ही नहीं चल सकता है। देश के लोग इस बारे में बिलकूल अंधेरे में है कि हमारी रेलवेज में आखिर कितना पैसा लगा है, कितने की सम्पत्ति है और कितना खर्चहो रहा है। यह तमाम बातें इस बजट और स्पीच में बिलकूल साफ नहीं की गई हैं।

में सबसे पहले एक चीज रखना चाहता हैं कि यह जो इन्होंने रेलवेज का कैपिटस ऐट वार्ज दिया है यह एक बिलकूल खिजड़ी सरीखा है जिसमें मसूर, चने और अरहर आदि की दालें मिली हई हैं और जैसा समझना चाहें समझ लें। आज हकीकत यह है कि रेलवेज में ओवर-कैपिटलाइजेशन मौचूद है और वह बढते-बढते सन् 1970-71 में 3330.78 करोड़ रुपये हो गया

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